

of the Scheduled Castes and Scheduled Tribes candidates and the needs of efficiency of administration requires to be kept in view. Moreover, large number of suppression by junior Scheduled Caste | Scheduled Tribes officers which may take place if reservation is provided for Scheduled Castes/ Scheduled Tribes in these higher level posts is likely to affect the general morale of the services.

(c) Ministries [Departments are also fully aware of the instructions on the subject and vide Department of Personnel and Administrative Reforms O.M. No. 3601115/75- Estt (SOT) dated 3-5-1975, it has also been impressed upon them that they should observe the reservation and other orders relating to representation of Scheduled Castes/Scheduled Tribes- in services strictly, on pain of suitable action in cases of infraction of the said orders, it does not appear necessary to issue fresh instructions to them in this regard.

#### **Promotions to selection grade in Central Secretariat Services**

1083. SHRI MULKA GOVINDA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the statutory rules and administrative orders were violated in making promotions to the Selection Grade of Central Secretariat Services cadre during the years 1978 and 1979 in respect of (i) bringing out select lists soon after 1st July every year, (ii) maintenance of uniform standards of promotion in all services and cadres of the Central Government, (iii) Reservations for Scheduled Castes and Scheduled Tribes and (iv) consideration of only such officers who have been confirmed in Grade I of the Central Secretariat Services for promotion by the Selection Committee; and

(b) if so, what was the basis and what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) No, Sir, The selection and promotion to the Selection Grade of the Central Secretariat Service were made in 1978 and 1979 in accordance with the provisions contained in C.S.S. (Promotion to Grade I and Selection Grade) Regulations framed under Central Secretariat Service Rules, 1962. The C. S. S. Selection Grade Select Lists for the years 1978 and 1979 were also prepared and drawn accordingly

(b) Does not arise.

#### **Select List for Promotions in the Selection Grade in CSS cadre**

1084. SHRI MULKA GOVINDA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Select List for 1978 for promotions to the Selection Grade of the C.S.S. cadre was modified and enlarged; and

(b) if so, what was the basis and what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, the size of the CSS Selection Grade Select List for the year 1978 was enlarged from 37 to 50 by issuing a supplementary list containing the names of 13 officers.

(b) The addition of 13 officers was made on representations made by a number of officers. The supplementary list was issued after reviewing the cases of eligible officers.

#### **Promotions in Grade I of CSS Cadre**

1085. SHRI MULKA GOVINDA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of permanent and temporary posts sanctioned